

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 234 of 2002

Jabalpur, this the 23rd day of May 2003

Hon'ble Shri R.K. Upadhyaya - Administrative Member.
Hon'ble Shri A.K. Bhatnagar - Judicial Member.

H.A. Khan, S/o. Late Shri Abdullah Khan, aged about 59 years, Senior Telecom Supervisor Telecom Department M.P. Circle, Bhopal M.P., R/o. Central Telephonic Exchange Campus, Bhopal (M.P.).

... Applicant

(By Advocate - Shri R. Shrivastava)

V e r s u s

1. Union of India, through its Secretary, Ministry of Communication, Department of Telecommunication, 20, Ashoka Road, Sanchar Bhawan, New Delhi.
2. Bharat Sanchar Nigam Ltd., (A Government of India Enterprise) Through its Chairman cum-Managing Director, Sanchar Bhavan, New Delhi.
3. General Manager, Telecom Bhopal Telecom District, C.T.O. Building, Bhopal (M.P.).
4. Shri N.T. Sajwani, T.O.A. (Phones) Gr.-IV, Central Telegraph office, Bhopal (M.P.).
5. Shri M.T. Kewate, T.O.A. (Phones) Gr.-IV, Central Telegraph Office, Bhopal (M.P.).

... Respondents

(By Advocate - Shri S.P. Singh for respondents No. 1 to 3)

O R D E R (Oral)

By R.K. Upadhyaya, Admnv. Member :-

The relief claimed by the applicant is against the order dated 01/01/2002 (Annexure A/3), which is issued by Bharat Sanchar Nigam Limited, being respondent No. 2. This Tribunal has not been vested with the powers to deal with the service matters of the employees of Bharat Sanchar Nigam Limited under Section 14(2) of the Administrative Tribunal Act, 1985 so far. Therefore the application is not maintainable in this Tribunal for want of jurisdiction.

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In the circumstances the application is rejected for want of jurisdiction with liberty to the applicant to prosecute his grievances before an appropriate forum.

A.K.
(A.K. BHATNAGAR)
JUDICIAL MEMBER

R.K. Upadhyaya
(R.K. UPADHYAYA)
ADMINISTRATIVE MEMBER

पृष्ठंकन सं ओ/न्या.....जबलपुर, दि.....

पतिलिपि अवधि:-

- (1) सचिव, उच्च न्यायालय तार एसोसिएशन, जबलपुर
- (2) आवेदक श्री/श्रीमती/कु.....के काउंसल R. Shrivastav, Advocate
- (3) प्रत्ययी श्री/श्रीमती/कु.....के काउंसल Sh Singh, Adv.
- (4) वॉयपाल. के.प्र.अ. जबलपुर न्यायाधीश
सूचना एवं आवश्यक कार्यवाही हेतु

T.S. Saini
24/5/03

M. K. Saini
उप-रजिस्ट्रार
28/5/03

"SA"